

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 22 of 2014 &  
I.A. No. 33 of 2014**

**Dated : 17<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Madhya Gujarat Vij Co. Ltd. ... Appellant(s)**

**Versus**

**Ankur Scientific Energy Technologies  
Pvt. Ltd. & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s): Mr. C.K. Rai for R.1  
Ms. Suparna Srivastava with  
Mr. S.R. Pandey (Rep.) for GERC**

**Appeal No. 24 of 2014  
&  
IA No. 32 of 2014**

**Paschim Gujarat Vij Co. Ltd. & Ors. ... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission  
& Ors. .... Respondent(s)**

**Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Mr. Anand K. Ganesan**

**Counsel for the Respondent(s) : Mr. Rajiv Yadav for R.2  
Ms. Suparna Srivastava  
With Mr.S.R.Pandey for R.1**

**ORDER**

All the Learned Counsel for the Parties have filed their Written Submissions except Ms. Suparna Srivastava,. She is directed to file her Written Submission on 05.11.2014.

Post the matter on **05.11.2014.**

**(Rakesh Nath)**  
**Technical Member**  
pr/js

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**